

Annexure – 6

Name of the corporate debtor: K.S.Oils Limited; Date of commencement of CIRP: 21.07.2017; List of creditors as on: 15.03.2021

List of operational creditors (Employees)

(Amount in ₹)

Sl. No	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% voting share in CoC, if applicable					
NIL													